

*Translation]*

**Supply of Wheat to U. P. Under NREP**

\*812. SHRI HARISH RAWAT : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the quantity of wheat likely to be supplied to Uttar Pradesh during 1985-86 for distribution under the NREP.

(b) whether Uttar Pradesh has been supplied less wheat than the prescribed quantity during 1984-85 under the said programme ; and

(c) if so, the details of necessary arrangements proposed to be made by Government to avoid such situation during the current year ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) A total quantity of 42700 MTs. of wheat has been allocated to the Government of Uttar Pradesh during 1985-86, for distribution to workers under National Rural Employment Programme. Out of this, a quantity of 21,350 MTs. has already been released for the first two quarters of 1985-86.

(b) and (c) : According to the NREP guidelines, the distribution of foodgrains should be at the rate of 1 Kg per capita per day. Accordingly, for a target of employment generation of 495.36 lakh mandays for Uttar Pradesh for 1984-85, the requirement of wheat came to 40,536 MTs. and this quantity of wheat was released to the State during 1984-85. The reports received so far, relating to the period ending March, 1985 from the State Government, show that a quantity of 36,173 MTs. of wheat had been lifted by the State Government and 24,761.98 MTs. of wheat had been distributed. In addition, the Department of Food on a

request from Government of Uttar Pradesh had released a quantity of 50,000 MTs. for distribution as additional foodgrains under NREP/RLEGP by the State Government as incentive to the workers. Information regarding lifting against this quantity is not available.

No problem is visualised in supply of the quantity of foodgrain required by the State Government under NREP during the year 1985-86.

*[English]*

**Facility for Crushing and Refining Palm-Nuts**

\*813. DR. K. G. ADIYODI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the facility now available for crushing and refining the palm-nuts, State-wise ;

(b) the quality of oil refined during the last three years ;

(c) whether there are any by-products during the process of crushing and refining palm-nuts ; and

(d) if so, what are they and the mode of utilising them ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b) : A present two projects on Red palm plantations have been undertaken in India, one in Kerala by Oil Palm India, a Government of Kerala undertaking and the other in Andaman and Nicobar Islands by Forest and Plantations Development Corporation, Port Blair. However, so far only crude palm oil in small quantities has been produced by them, as the plantations are still in their infancy. The crude palm oil is sold for industrial purposes, since no facility for refining is available. Presently, no facility is available for crushing of palm nuts.

(c) and (d) : There are a number of by-products which can be produced from palm fruits although these are not being fractionated in India as explained in parts (a) and (b) above of the question. The by-products are :

- (i) Palmolein—Used as cooking and salad oil.
- (ii) Palm Oil—A semi solid product akin to vanaspati used for cooking, bakery shortening, margarine etc.
- (iii) Palm Stearin —A saturated fat used for industrial purposes.
- (iv) Palm Kernel Oil —Used for edible as well as industrial purposes.
- (v) Palm Fatty acids—Used for industrial purposes.

#### **Construction of Fishing Harbour in Orissa**

\*814. SHRIMATI JAYANTI PATNAIK : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government have taken steps for the construction of a fishing harbour at Astarang and some other places in Orissa ;

(b) if so, the progress made in the construction of fishing harbour at Astarang and other places ;

(c) the number of fishing harbours expected to be completed by the end of the Seventh Plan ; and

(d) the steps taken to expedite the construction of fishing harbours in Orissa ?

THE MINISTER OF STATE IN DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (d) : Under

a Centrally Sponsored Scheme for development of minor fishing harbours and landing centres in the country, the Union Government have sanctioned construction of minor fishing harbours in Orissa at Dharma and Astarang, and landing centres at Chandipur, Sabeilia, Chudamani and Pathara.

Minor fishing harbour at Dharma and the landing centre at Chandipur have been completed. Construction of fish landing centres at Sabeilia and Chudamani are reported to be nearing completion. The work at Pathara is in progress. At Astarang, the work on the approach road is in progress and tenders for marine work have been invited by the State Government.

The on-going construction at one minor fishing harbour and three fish landing centres is expected to be completed by the end of Seventh Plan.

Construction of fishing harbours is undertaken by the State Government. However, the Central Institute of Coastal Engineering for Fishery under the Ministry of Agriculture and Rural Development monitors the progress and provides technical guidance during the period of construction to expedite the construction of fishing harbours on behalf of the Central Government.

#### **Request from Government of Orissa for Construction of Fishing Jetty**

\*815. SHRI SOMEATH RATH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Orissa Government had requested Union Government to sanction funds for the construction of some Fishing Jetty during Sixth Plan ;

(b) if so, the amount provided by Centre to the State of Orissa during that plan period for the above purpose;

(c) the progress made in the construction of Fishing Jetty in the above plan period; and